

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 107(ND)/2016

IN THE MATTER OF:

Subhash Monocha & Ors.

.....Petitioners

v.

M/s. Columbus International Shoes Pvt. Ltd. & Ors.Respondents

SECTION : UNDER SECTION 241/242, 59

Order delivered on 30.01.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s): Dr. U.K. Chaudhary, Senior Advocate with Ms. Ranjana Roy Gawai, Ms. Vasudha Sen and Ms. Sreenita Ghosh, Advocates

For the Respondent(s): Mr. A.S. Chandiok, Senior Advocate with Ms. Manmeet Arora, Ms. Chand Chopra, Ms. Pavitra Kaur, Ms. Sweta Kakkad, Mr. Pallavi Kumar and Mr. Angad Baxi, Advocates
Mr. Sharad Rajwanshi, Company Secretary

ORDER

For order, see C.P. No. 85(ND)/2016.